

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 25144/2019

MUNNI DEVI (DEAD) THR. LR & ORS.

Petitioner(s)

VERSUS

RADHEY SHYAM & ORS.

Respondent(s)

IA No. 154993/2019 - EXEMPTION FROM FILING O.T.)

Date : 06-12-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

None appeared for the petitioner when called.

Service is complete on respondent nos. 1 to 4 and 5/1 to 5/5 but none has entered appearance.

Ld. Counsel for the petitioner to take fresh steps alongwith complete address to effect service on respondent no.6 within two weeks time. If fresh steps are not taken with complete address within two weeks time, registry to process the matter for listing before the Hon'ble Judge in Chamber for orders. If fresh steps are taken with complete address within two weeks, process as per rules and list again on 06.03.2020.

ANIL LAXMAN PANSARE
Registrar